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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.07.2025

## **NOTICE**

Please take notice that the following matter listed in the Court - II on 09.07.2025 at 02:00 PM will not be taken up. The next date of hearing in the matter is **10.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No. 2 of 2024	WestBridge Ventures II Investment Holdings Vs.	Rajendra Barot	Ruby Singh Ahuja Varun Kumar Areez Gazdar- R1
	Part Heard	Anupam Mittal & Ors.		Palash S. Singhai- R4&5

By order of Hon'ble Chairperson -Sd/-Registrar